

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1294
ANSWERED ON:31.07.2000
CONSERVATION OF WILD ANIMALS
AVTAR SINGH BHADANA;JAI BHADRA SINGH

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) Whether the living condition of animals in various circus is deteriorating and the animals perform under cruel treatment till they followed the instructions ; and

(b) If so, the details of guidelines issued by the Government to the circus owners in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI)

(a) Yes, Sir.

(b) Ministry of Social Justice and Environment has issued a notification dated 14.10.1998 in exercise of the powers conferred by section 22 of the Prevention of Cruelty to Animals Act, 1960 by which Bears, Monkeys, Tigers, Panthers and Lions shall not be exhibited or trained as performing animals with effect from the date of publication of said notification. Further, pursuant to the order dated 6.6.2000 passed by the High Court of Kerala in O.P. No. 155/99 and other connected case related to circuses, all Chief Wildlife Wardens have been asked to be in readiness to take possession of the animals surrendered by the circuses. For this purpose Government of India has set up five rehabilitation centres for animals at Tirupati, Visakhapatnam, Bangalore, Jaipur and Vandalur

(Chennai).